

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 3
(IB)-857(PB)/2020

IN THE MATTER OF:


Canara Bank ... **Applicant / Petitioner**
Vs
M/s. Jindal India Thermal Power ... **Respondent**
Ltd.

Order under Section 7 of Insolvency & Bankruptcy Code.

Order delivered on 09.10.2020

ORDER

Renotified to 11.11.2020.


(Nirmala Vincent)
Court Officer

09.10.2020
Deepak